

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 20 DEC 1988

APPLICATION NO.S 1602 to 1611 /88(F)

W.P. NO. /

Applicant(s)

Shri B. Kushalappa Gowda & 9 Ors
To

1. Shri B. Kushalappa Gowda
2. Shri Monappa Gowda
3. Shri T. Padmanabha
4. Shri S. Pernu
5. Shri B. Babu Gowda
6. Shri K. Narayana
7. Shri V. Veerappa
8. Shri B. Seetharama
9. Shri K. Honnappa
10. Shri B. Narayana Poojari

(Sl Nos. 1 to 10 -

Sub-Staff
National Research Centre for Cashew
Shanthigudu
Puttur - 574 202
Dakshina Kannada District)

Respondent(s)
V/s The Secretary, M/o Agriculture, New Delhi
& 2 Ors

11. Shri M.S. Anandaramu
Advocate
128, Cubbonpet Main Road
Bangalore - 560 002
12. The Secretary
Ministry of Agriculture
Krishi Bhavan
New Delhi - 110 001
13. The Director General
Indian Council of Agricultural Research
(ICAR)
Krishi Bhavan
New Delhi - 110 001
14. The Scientist In-charge
National Research Centre for Cashew
Puttur - 574 202
Dakshina Kannada District
15. Shri M.S. Padmarajaiah
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Received Applications and
Advocates copy (Eleven copies)

B.M.R.

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH (B.S. Venkatesh) 20/12/88

Please find enclosed herewith the copy of ORDER/STANZA/INTERIM ORDER Advocate
passed by this Tribunal in the above said application(s) on 16-12-88.

O/c

R. B.
SECTION OFFICER
JUDICIAL

Encl : As above

21-12-88

In the Central Administrative
Tribunal Bangalore Bench,
Bangalore

ORDER SHEET

Application No. 1602 to 1611 of 1988 (F)

Applicant

B. Kushalappa Gowda & 9 Ors

Respondent

V/s The Secretary, M/o Agriculture & 2 Ors

Advocate for Applicant

Advocate for Respondent

M.S. Anandaramu

M.S. Padmarajaiah

Date	Office Notes	Orders of Tribunal
		<p><u>KSP/LHAR</u> <u>Order</u></p> <p>Applicant by Sri MS Anandaramu. Respondents by Sri MSP.</p> <p>At the request of both sides these cases which were posted to 3.1.89 are advanced to this day. When the cases were taken up today Sri MSP files reply of the respondents and furnishes a copy on the counsel for the applicants.</p> <p>Sri MS Anandaramu files a memo praying for permission to withdraw the petitions with liberty reserved to prosecute the same before the Labour Commissioner. We consider it proper to grant this request. We accordingly accord our permission and reject these applications as withdrawn by the applicants for the reasons stated. No costs.</p>

TRUE COPY

R. H. 20/12/88
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

Sd/-

VE

20/12

Sd/-

M(A) 16-4-88